IN THE INCOME TAX APPELLATE TRIBUNAL 'B' BENCH, PUNE

SHRI R.S. SYAL, VICE PRESIDENT
AND
SHRI PARTHA SARATHI CHAUDHURY, JM

ITA No. 920/PUN/2018: A.Y. 2012-13

Mrs. Suvarna R. Shah
732/A, Leela Chambers,
Opp. Pushpa Heights,
Pune Satara Road,
PUNE – 411 037
PAN; APTPS 8561 G Appellant

Vs.

The Asstt. Commissioner of Income-tax,
Central Circle-2(1), Pune Respondent

Appellant by : None
Respondent by : Shri M. Jasnani (through physical)

Date of Hearing : 19-04-2022
Date of Pronouncement : _19-04-2022

ORDER

PER PARTHA SARATHI CHAUDHURY, JM :

This appeal preferred by the assessee emanates from the order of the ld. Commissioner of Income Tax (A)-12, Pune dated 30-01-2018 for A.Y. 2012-13.

2. At the time of hearing, the assessee vide her letter dated nil sought permission of this Tribunal to withdraw the captioned appeal by stating as under:

> *"Sub: Withdrawal of appeal pending before Income-tax Appellate Tribunal for A.Y. 2012-13 in case of Suvarna R. Shah*
>
> *Ref: Appeal No. ITA/920/PUN/2018 – PAN APTPS 8561 GF*
>
> *The above appeal is fixed for hearing before the Hon'ble 'B' Bench on 19th April 2022. In this respect, I hereby do not intend to press the appeal and hereby wish to withdraw the appeal filed against order u/s 271(1)(c) of the Income-tax Act, 1961 for A.Y. 2012-13.*
>
> *I request your hour to kindly allow me to withdraw the above appeal."*

3. The ld. D.R did not raise any objection in case the assessee wishes to withdraw the appeal.

4. In view of the request made by the assessee, we permit the assessee to withdraw the appeal.

5. In the result, the appeal of the assessee is **dismissed as withdrawn.**

Order pronounced in the open Court on this 19th day of April 2022.

Sd/-	sd/-
(R.S. SYAL)	**(PARTHA SARATHI CHAUDHURY)**
VICE PRESIDENT	**JUDICIAL MEMBER**

Pune; Dated, this 19th day of April 2022
Ankam

Copy of the Order forwarded to :

1. The Appellant.
2. The Respondent.
3. The CIT (A)-12 Pune
4. The Pr. CIT Central, Pune
5. The D.R. ITAT 'B' Bench, Pune.
5. Guard File

BY ORDER,

/// TRUE COPY///

Sr. Private Secretary
ITAT, Pune.

		Date	
1	Draft dictated on	19-04-2022	Sr.PS
2	Draft placed before author	19-04-2022	Sr.PS
3	Draft proposed and placed before the second Member		JM/AM
4	Draft discussed/approved by second Member		AM/JM
5	Approved draft comes to the Sr. PS		Sr.PS
6	Kept for pronouncement on	19-04-2022	Sr.PS
7	Date of uploading of order	19-04-2022	Sr.PS
8	File sent to Bench Clerk	19-04-2022	Sr.PS
9	Date on which the file goes to the Head Clerk		
10	Date on which file goes to the A.R		
11	Date of dispatch of order		